

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No221
CP(CAA)/54(AHM)2022
in
CA(CAA)/80(AHM)2021

Proceedings under Section 230-232 of
Co.Act, 2013

IN THE MATTER OF:

Dholka Plywood Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Subodh Kumar Agrawal, PCA
For the Income Tax : Ms. Pankti Shah, Adv.
For the RD : Mr. Shiv Pal Singh, Asst Director

ORDER

Learned Counsel for the petitioner appeared.

List for further consideration on 22.03.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)